CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

Petition No. 37/TT/2021

Subject: Truing up of transmission tariff of 2014-19 tariff period and

determination of transmission tariff for the 2019-24 tariff period for Asset-1: 14 numbers OPGW links (1513.362 km) under Central Sector; Asset-2: 27 numbers OPGW links (1892.58 km) under Central Sector: Asset-3: 14 numbers OPGW links (1423.69 km) under Central Sector; Asset-4: 3 numbers OPGW links (123.33 km) under Central Sector; Asset-5: 2 numbers OPGW links (9.22 km) under State Sector (MPPTCL); Asset-6: 6 numbers OPGW links (191.421 km) under State Sector (MPPTCL); Asset-7: 3 numbers OPGW links (392.63 km) under Central Sector: Asset-8: 2 numbers OPGW links (546 km) under Central Sector; and Asset-9: 2 numbers OPGW links (274 km) under Central Sector under Establishment of **Fibre** Optic Communication System under

Communication Plan in the Western Region.

Date of Hearing : 23.6.2022

Coram : Shri I. S. Jha, Member

Shri Arun Goyal, Member Shri P. K. Singh, Member

Petitioner: Power Grid Corporation of India Ltd.

Respondents: Madhya Pradesh Power Management Company Limited

(MPPMCL) and 10 others

Parties Present : Ms. Poorva Saigal, Advocate, MPPTCL

Ms. Reeha Singh, Advocate, MPPTCL

Shri S.S. Raju, PGCIL Shri D.K. Biswal, PGCIL Shri V.P. Rastogi, PGCIL Shri A.K. Verma, PGCIL

Shri Anindya Khare, MPPMCL

Record of Proceedings

Case was called out for virtual hearing and the order in the petition was reserved on 24.9.2021. However, the order could not be issued prior to the former Chairperson demitting office. Accordingly, the matter is listed for hearing today.



- 2. The representative of the Petitioner stated that all the information has already been submitted in the matter. Learned counsel for MPPTCL submitted that reply has been filed and it may be taken on record and considered.
- 3. After hearing the parties, the Commission reserved the order in the petition.

By order of the Commission

sd/-(V. Sreenivas) Jt. Chief (Law)